NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTH	IA PADMANABHA SWAMY, MEMBE	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER		
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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2. SRINIVAS VITAYLUMAR	COUNSEL FOR RI & RI7	Thimm
Jor Mb. Sherakumar & Swesh.	Counsel for R-5	J. D.J
G. K.RAMASAMY & G.V.MOHAN KUMPR	Coursel by RJ	av.Mr
1. VID HARTHIK.	Coursel for Ry	V. M. (Medur)
JOS FOX Mandal & Associates	Connel for 2	S. Lurin

ORDER

Counsel for petitioner present. Counsel for R1 & R17, counsel for R2, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for petitioner prayed time for making submissions in view of the initiation of the proceedings under Sec.9 of the IB Code, 2016. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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